

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/173(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UNION BANK OF INDIA VS BENGAL SHELTER HOUSING DEVELOPMENT LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.Krishnarj Thakar, Adv. ] For the Financial Creditor  
Ms.Sreenita Thaker,Adv. ]  
Mr.D.Paul,Adv. ]  
  
Mr.Joy Saha, Sr. Adv. ] For the Corporate Debtor  
Ms.Jayati Chowdhury,Adv. ]

**ORDER**

1. Ld.Sr. Counsel /Counsel on both sides present
2. Ld.Counsel for the Financial Creditor seeks time to file Rejoinder as a last chance.  
Leave granted.
3. Post the matter on **12/08/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**